

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
LOK SABHA  
UNSTARRED QUESTION NO-†949  
ANSWERED ON- 08/02/2021

**BANKING FRAUDS**

†949. SHRIMATI SHARDABEN ANILBHAI PATEL:  
SHRI RAHUL RAMESH SHEWALE:  
SHRI SHYAM SINGH YADAV:  
SHRI OMPRAKASH BHUPALSINH *alias* PAWAN RAJENIMBALKAR:

Will the Minister of FINANCE be pleased to state:-

- (a) the details of banking frauds unearthed and fund involved therein during each of the last three years till March 2020, bank-wise;
- (b) the details of FIRs registered and chargesheets filed against the persons and bank employees involved therein and the number of persons convicted during the said period;
- (c) whether there has been unprecedented rise in banking frauds during the period of lockdown due to COVID-19 pandemic and thereafter;
- (d) if so, the details thereof including the loss of amount to the customers and banks due to such frauds, bank-wise; and
- (e) the corrective steps taken/proposed to be taken by the Government to keep a check on banking frauds and the achievements made in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

- (a) to (e): The information is being collected and will be laid on the Table of the House.

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